# GOVERNMENT OF INDIA <br> LABOUR AND EMPLOYMENT <br> LOK SABHA 

UNSTARRED QUESTION NO:4336
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EPF ACCOUNTS
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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Employees Provident Fund Organisation (EPFO) has updated all the Provident Fund (PF) accounts before declaring the higher rate of interest;
(b) whether the Government has propose to invest EPF in the Equity/sharemarket;
(c) if so, whether the Government proposes to allow the EPFO to invest in the Government securities only; and
(d) if so, the rate of return of the invested fund?

## Answer

## MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a): Updations of annual accounts are done after receiving contribution and statutory returns from the employers and it is a continuous process.At times delay/pendency in updation of accounts slows down because of the following reasons:

1. Non-deposit of contribution by the employers in time;
2. Short-remittance of contribution by the employers;
3. Delay as well as non-submission of statutory returns in prescribed formats; and
4. Delay in declaration of rate of interest by the appropriate Government.

A special drive has been undertaken for updating the members' accounts for the period upto the year 2008-09, 2009-10 and 201011.Due to constant monitoring at Zonal level and Head Office level, sizeable quantum of members' accounts could be updated which includes the updation for the year 2010-11 for which rate of interest i.e. 9.5 percent was declared.
(b): No, Madam,
(c): The funds of the Employees' Provident Fund Organization are at present being invested as per the Pattern of Investment notified by the Ministry of Labour and Employment.
(d): Rate of return of the invested fund during the past three years is higher than the benchmark rate of earning determined by CRISIL rating agency which is $8.52 \%$.

